

आयकर अपीलिय अधिकरण “बी” न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL “B” BENCH, PUNE

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER
AND
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER

Sl. No.	ITA No.	Name of Appellant	Name of Respondent	Asst. Year
1	2092/PUN/2017	ESDS Software Solution Pvt. Ltd., Shah Khandelwal Jain & Associates, Chartered Accountants, Level 3, Business Bay, Plot No. 84, Wellesley Road, Near RTO, Pune-411001 PAN : AABCE4981A	ACIT, Circle-1, Nashik	2013-14
2	2697/PUN/2016	M/s. Hotel Panchavati Gaurav, C/o Hotel Panchavat Yatri, 430, Vakilwadi, Nashik-422001 PAN : AABFH4651H	DCIT, Circle-1, Nashik	2012-13
3	1554/PUN/2015	Govind Milk & Milk Products Pvt. Ltd., A/p. Ganeshsheri, Kolki, Tal.-Phaltan, Distt.-Satara, PIN-415523 PAN : AAACG7588A	DCIT, Satara Circle, Satara	2008-09
4	2956/PUN/2016	Govind Milk & Milk Products Pvt. Ltd., A/p. Kolki, Pune Pandharpur Road, Phaltan, Distt.-Satara, PIN-415523 PAN : AAACG7588A	Jt. CIT, Satara Range, Satara	2011-12
5 to 7	1752, 1753 & 1754/PUN/2017	Sanklecha Constructions, 11, City Plaza, Opp.-Kalika Mandir, Agra Road, Nashik-411001 PAN : NSKSO1859E	ACIT, CPC-TDS, Ghaziabad, U.P.	2016-17

Assessee by	Sl. No. 1 – Shri Sarvesha Baj Sl. No. 2 – Shri Pramod Shingte Sl. No. 3, 4 & 5 to 7 – None
Revenue by	Sl. No. 1 & 5 to 7 – Shri S.P. Walimbe Sl. No. 2, 3 & 4 – Shri Vitthal Bhosale
Date of hearing	23-02-2021
Date of pronouncement	23-02-2021

आदेश / ORDER**PER BENCH :**

These bunch of seven appeals by different assesseees for the various assessment years mentioned in the caption are directed against the orders of Commissioner of Income Tax (Appeals).

2. We find that all the assesseees wish to withdraw the appeals in view of having filed applications under Vivad Se Vishwas Scheme.
3. The Id. DR has no objection in case all the assesseees wish to withdraw the appeals.
4. In view of the request made by the assesseees all the appeals are dismissed as withdrawn.

Order pronounced in the open court on 23rd February, 2021.

Sd/-
(Inturi Rama Rao)
ACCOUNTANT MEMBER

Sd/-
(S.S. Viswanethra Ravi)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 23rd February, 2021.

RK

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त (अपील) / The CIT(A) concerned
4. आयकर आयुक्त / The CIT concerned
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच,
पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

// True Copy//

आदेशानुसार / BY ORDER,

निजी सचिव / Private Secretary,
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune